

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 748/Confdl./2016  
II-2-1/2016

Bilaspur, dated the 21 October, 2016

(A) The Sessions Judge, Balod is, hereby, assigned the additional charge of the Court of Additional District & Sessions Judge (F.T.C.), Balod until further orders.

(B) The Additional Sessions Judge, Kondagaon is, hereby, assigned the additional charge of the Court of Additional District & Sessions Judge (F.T.C.), Kondagaon until further orders.

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 749/Confdl./2016  
II-2-1/2016

Bilaspur, dated the 21 October, 2016

### Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.

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- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16) i) Shri Sanjay Kumar Jaiswal, District & Sessions Judge, Balod,  
ii) Shri Govind Narayan Jangade, Additional District & Sessions Judge, Kondagaon  
*for information and compliance.*
- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL